

C. A. T. Bench, JAIPUR

Date of Order	M-P-No-435 Orders in O.A-No. 1147/88
20/8/93 only sent to the app. and 8 comp. and (Mr. Dhru) on vide 59262 59273 But 59273	Mr. S.C. Sethi - Counsel for app petitioner, Name for the respondents. The learned counsel for the app petitioner states that he had delivered a copy of the M.P. to the counsel for the respondents yesterday and also informed him that the case is being listed today in the cause list. The name of the learned counsel for the respondents has wrongly been shown as counsel for the applicant in cause list. Heard, the learned counsel for the petitioner. The M.P. is allowed and the O.A. is restored to its original position.  (B. B. Mahajan) Member (Adm.) Gopal Krishna Member (Jud.)